HARYANA VIDHAN SABHA

Bill No. 16 — HLA of 2023

The Haryana Appropriation (No. 4) Bill, 2023

(Bill as passed by the Haryana Vidhan Sabha)

The following Bill was passed by the Haryana Vidhan Sabha:---

A

Bill

to provide for the authorization of appropriation of money Out of the Consolidated Fund of the State of Haryana to meet the amount spent on certain services during the financial years 2011-12, 2012-13, 2013-14, 2014-15, 2015-16, 2016-17, 2017-18 and 2018-19 in excess of the amount authorized or granted for these services during these years.

BE it enacted by the Legislature of the State of Haryana in the Seventy-fourth Year of the Republic of India as follows :----

1. This Act may be called the Haryana Appropriation (No.4) Act, 2023.

2. From and out of the Consolidated Fund of the State of Haryana, the sums specified in column 6 of the Schedule appended to this Act, amounting in the aggregate to the sum of Two Hundred Sixty-Three Crore, Forty-Four Lakh, Sixty-Nine Thousand, Six Hundred rupees only (₹ 263,44,69,600/-), Four Hundred Twenty-Eight Crore, Ten Lakh, Twenty Thousand, Eight rupees only (₹ 428,10,20,008/-), Three Hundred Twenty-Nine Crore, Sixty-Seven Lakh, Fifty Thousand, Eight Hundred Ninety-Three rupees only (₹ 329,67,50,893/-), Four Hundred Six Crore, Thirty-Five Lakh, Fifty-Five Thousand, Three Hundred Sixty-Seven rupees only (₹406,35,55,367/-), One Thousand Four Hundred Fourteen Crore, Twenty-Three Lakh, Eighty-Three Thousand, Eight Hundred Seventeen rupees only (₹1414,23,83,817/-), Two Hundred Fifty-Six Crore, Ninety-Eight Lakh, Seven Thousand, Six Hundred Ninety rupees only (₹ 256,98,07,690/-), Five Hundred Forty Crore, Fifty-Nine Lakh, Sixty-Nine Thousand, Three Hundred Seventy-Three rupees only (₹ 540,59,69,373/-) and Forty-One Crore, Fifty-Three Lakh, Eighty-Four Thousand, Six Hundred Seventy-One rupees only (₹41,53,84,671/-) shall be deemed to have been authorized to be paid and applied to meet the amount spent for defraying the charges in respect of the services specified in column 2 of the said Schedule during the financial years 2011-12, 2012-13, 2013-14, 2014-15, 2015-16, 2016-17, 2017-18 and 2018-19 respectively, in excess of the amount authorized or granted for these services during these years.

Short title.

Issue of

₹ 263,44,69,600/-, ₹ 428.10.20.008/-. ₹ 329,67,50,893/-, ₹ 406,35,55,367/-, ₹ 1414,23,83,817/-, ₹ 256,98,07,690/-, ₹ 540,59,69,373/and ₹ 41,53,84,671/out of Consolidated Fund of State of Harvana to meet certain expenditure during the years 2011-12, 2012-13, 2013-14, 2014-15, 2015-16, 2016-17, 2017-18 and 2018-19.

Appropriation.

3. The sums deemed to have been authorized to be paid and applied from and out of the Consolidated Fund of the State of Haryana under this Act, shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial years 2011-12, 2012-13, 2013-14, 2014-15, 2015-16, 2016-17, 2017-18 and 2018-19.

THE SCHEDULE

2011-12

	Services & Purposes	Sums Not Exceeding			
Demand No.		Grant made by the Legislative Assembly	Charged on Total the Consolidated Fund		
1	2	. 3	. 4	5	
17	Employment (Capital)	49,99,000		49,99,000	
24	Irrigation (Capital)	254,64,41,437	· · · ·	254,64,41,437	
42	Administration of Justice (Revenue)	. ¹	8,30,29,163	8,30,29,163	
	Grand Total	255,14,40,437	8,30,29,163	263,44,69,600	
	201	12-13			
6	Finance (Revenue)	126,52,84,230	-	126,52,84,230	
21	Women and Child Development (Capital)	4,17,26,000	· · · ·	4,17,26,000	
24	Irrigation (Capital)	275,22,73,407	9,23,68,859	284,46,42,266	
38	Public Health & Water Supply (Revenue)	12,93,67,512	-	12,93,67,512	
	Grand Total	418,86,51,149	9,23,68,859	428,10,20,008	
	2013	3-2014			
6	Finance (Revenue)	110,37,81,539	· · · · · ·	110,37,81,539	
24	Irrigation (Capital)	213,26,30,784	6,03,38,570	219,29,69,354	
	Grand Total	323,64,12,323	6,03,38,570	329,67,50,893	
	201	14-15			
24	Irrigation (Capital)	402,89,46,351	2,19,37,661	405,08,84,012	
42	Administration of Justice (Revenue)	-	1,15,63,420	1,15,63,420	
44	Printing & Stationery (Revenue)	- -	11,07,935	11,07,935	
biolitic second second	Grand Total	402,89,46,351	3,46,09,016	406,35,55,367	
	2015	5-2016			
4	Revenue (Revenue)	1199,24,88,219	-	1199,24,88,219	
24	Irrigation (Capital)	210,99,94,493	с. ж. 	210,99,94,493	
32	Rural and Community Development (Revenue)	-	1,01,75,214	1,01,75,214	
42	Administration of Justice (Revenue)	-	2,97,25,891	2,97,25,891	
	Grand Total	1410,24,82,712	3,99,01,105	1414,23,83,817	

Demand No.	Services & Purposes		Sums Not Exceeding		
			Grant made by the Legislative Assembly	Charged on the Consolid- ated Fund	Total
1	2		3	4.	5
1		201	6-2017		
6	Finance (Revenue)		· #	71,27,08,926	71,27,08,926
8	Building & Road (Capital)		· · · · · ·	1,98,16,000	1,98,16,000
14	Urban Development (Capital)		91,73,870	· . · ·	91,73,870
24	Irrigation (Capital)		176,99,17,561	5,81,91,333	182,81,08,894
	Grand Total		177,90,91,431	79,07,16,259	256,98,07,690
		20	17-18		
6	Finance (Revenue)		375,59,93,011	73,87,65,227	449,47,58,238
24	Irrigation (Capital)		91,12,11,135	· · .	91,12,11,135
	Grand Total		466,72,04,146	73,87,65,227	540,59,69,373
COLUMN A THE CALL AND A THINK CAN		201	8-2019		
8	Building & Road (Capital)		-	18,36,61,000	18,36,61,000
24	Irrigation (Capital)		-	10,21,27,670	10,21,27,670
42	Administration of Justice (Revenue)		- 1	12,95,96,001	12,95,96,001
	Grand Total	ŕ	-	41,53,84,671	41,53,84,671

Chandigarh : The 13th September, 2023. R. K. NANDAL, Secretary.

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